

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQ),  
TIS HAZARI COURTS, DELHI

JUDICIAL OFFICERS' **PHYSICAL COURTS** ROSTER  
IN **CENTRAL DISTRICT**, TIS HAZARI COURTS, DELHI  
FROM 01.09.2020 TO 30.09.2020

C I R C U L A R

Pursuant to the directions, received vide letter No.417/DHC/2020 of the Registrar General, Delhi High Court, towards graded opening of District Courts post Covid19 pandemic, with effect from 01.09.2020 to 30.09.2020 the following Judicial Officers of **Central District** shall hold **PHYSICAL COURTS** on the dates mentioned against their names, from 10:30am to 12:30pm and from 02:00pm to 03:30pm in their respective Court Rooms.

Sl. No.	NAME OF THE JUDICIAL OFFICER	COURT ROOM No.	SEPTEMBER DATES OF HOLDING PHYSICAL COURT
1.	GIRISH KATHPALIA DISTRICT & SESSIONS JUDGE (HQ)	301	1, 5, 10, 16, 21, 25, 30
<b>FAMILY COURTS</b>			
2.	Ms. SHAIL JAIN PRINCIPAL JUDGE	101	2, 4, 7, 9, 11, 15, 17, 19, 22, 24, 26, 29
3.	Ms. ILLA RAWAT JUDGE	109	1, 3, 5, 8, 10, 14, 16, 18, 21, 23, 25, 28, 30
<b>DISTRICT JUDGES (COMMERCIAL COURT)</b>			
4.	Ms. PINKI DJ (COMMERCIAL COURT)-01	202	2, 7, 11, 17, 22, 26
5.	Sh. RAJNEESH KUMAR GUPTA DJ (COMMERCIAL COURT)-02	120	3, 8, 14, 18, 23, 28
6.	Sh. MAHESH CHANDRA GUPTA DJ (COMMERCIAL COURT)-03	308	4, 9, 15, 19, 24, 29
7.	Ms. NISHA SAXENA DJ (COMMERCIAL COURT)-04	115	1, 5, 10, 16, 21, 25, 30
8.	Sh. ASHWANI KUMAR SARPAL DJ (COMMERCIAL COURT)-05	22	2, 7, 11, 17, 22, 26
9.	Sh. MAN MOHAN SHARMA DJ (COMMERCIAL COURT)-06	102	3, 8, 14, 18, 23, 28
<b>ADDITIONAL SESSIONS JUDGES</b>			
10.	Ms. DEEPAI SHARMA ASJ-01 (POCSO)	116	2, 7, 11, 17, 22, 26
11.	Ms. CHARU AGGARWAL ASJ-02	31	1, 5, 10, 16, 21, 25, 30
12.	Sh. ANUJ AGGARWAL ASJ-03	143	3
13.	Sh. SANJAY SHARMA-II ASJ-03 (w.e.f 07.09.2020)		8, 14, 18, 23, 28
14.	Sh. NAVEEN KR. KASHYAP ASJ-04	119	4, 9, 15, 19, 24, 29
15.	Sh. MOHD. FARRUKH ASJ-05 (POCSO)	14	1, 5, 10, 16, 21, 25, 30
16.	Sh. VIDYA PRAKASH ASJ (Electricity)	314	2, 7, 11, 17, 22, 26
17.	Sh. SATISH KUMAR SPL. JUDGE (FTC)	136	3, 8, 14, 18, 23, 28
18.	Sh. DEEPAK DABAS SPL. JUDGE (NDPS)	126	1, 5, 10, 16, 21, 25, 30
19.	Ms. NEELOFER ABIDA PARVEEN SPL. JUDGE (NDPS)	222	2, 7, 11, 17, 22, 26
<b>ADDITIONAL DISTRICT JUDGES</b>			
20.	Sh. PRASHANT KUMAR ADJ-01	123	1, 5, 10, 16, 21, 25, 30
21.	Sh. RAJINDER SINGH ADJ-02	324	2, 7, 11, 17, 22, 26

22.	Ms. GEETANJALI ADJ-03	337	3, 8, 14, 18, 23, 28
23.	Sh. J.P. NAHAR ADJ-04	264	4, 9, 15, 19, 24, 29
24.	Sh. SUNIL RANA ADJ-05	307	1, 5, 10, 16, 21, 25, 30
25.	Sh. JITENDRA SINGH ADJ-06	318	2, 7, 11, 17, 22, 26
26.	Sh. ARUN SUKHLJA ADJ-07	336	4, 9, 15, 19, 24, 29
27.	Sh. HEMRAJ ADJ-08	152	3, 8, 14, 18, 23, 28

**MACT**

28.	Dr. KAMINI LAU PO-MACT-01	9	1, 5, 9, 14, 18, 22, 26, 30
29.	Sh. LOVLEEN PO-MACT-02	230	3, 7, 11, 15, 19, 23, 28

**SCJ/ACJ/CJ/ARC/RC/ABCJ/JBCC/GJ**

30.	Sh. VIPIN KHARB SCJ/RC	11	1, 5, 10, 16, 21, 25, 30
31.	Sh. VIVEK BENIWAL CIVIL JUDGE	354-A	
32.	Ms. TANIA SINGH CIVIL JUDGE	41	
33.	Sh. DHIRENDER RANA ASCJ/JSCC/GJ	12	3, 8, 14, 18, 23, 28
34.	Sh. SANTOSH KUMAR SINGH CCJ/ARC	27	
35.	Ms. CHARU ASTIWAL CIVIL JUDGE	231	
36.	Sh. RAHUL VERMA CIVIL JUDGE	347	
37.	Ms. SHEFALI BARNALA TANDON ARC/ACJ	323	
38.	Sh. SHIRISH AGGARWAL ARC	42	
40.	Sh. VINOD JOSHI CIVIL JUDGE	125	4, 9, 15, 19, 24, 29
41.	Ms. DIVYA GUPTA CIVIL JUDGE	15	
42.	Sh. PUNEET PAHWA ARC	36	
43.	Sh. RUPINDER SINGH DHIMAN CIVIL JUDGE	217	
44.	Sh. ANSHUL MEHTA CIVIL JUDGE	137-A	
42.	Sh. PUNEET PAHWA ARC	36	

**CMM/MM**

Sl No.	NAME OF THE JUDICIAL OFFICERS	COURT ROOM No.	SEPTEMBER DATES OF HOLDING PHYSICAL COURT
45.	Ms. SHEFALI SHARMA ACMM-01	366	1, 5, 10, 16, 21, 25, 30
46.	Ms. GITA MM-01	180	
47.	VACANT COURT/Ms. RIYA GUHA MM-02	26	
48.	Sh. KAPIL KUMAR MM-05	241	
49.	Ms. AKRITI MAHENDRU MM (NI ACT)-04	01 CBA-1	
50.	Ms. POORVA MEHRA MM (MAHILA COURT)-01	343	2, 7, 11, 17, 22, 26
51.	Sh. VIPLAV DABAS ACMM (SPL. ACT)	28	
52.	Sh. CHANDER MOHAN MM-04	37	
53.	Sh. ABHILASH MALHOTRA MM-07	32	

54.	Sh. PRANAV JOSHI MM-09	286	
55.	Ms. MAHIMA RAI SINGH MM (MAHILA COURT)-02	273	
56.	Sh. GAURAV SHARMA MM (NI ACT)-03	202 CBA-II	
57.	Sh. ARUL VARMA CMM	38	
58.	Sh. RISHABH KAPOOR MM-03	150	3, 8, 14, 18, 23, 28
59.	Ms. PRIGYA GUPTA MM-08	272	
60.	Ms. DEEPIKA SINGH MM (MAHILA COURT)-03	149	
61.	Ms. ARJINDER KAUR MM (NI ACT)-01	201CBA-II	
62.	Ms. TAPASYA AGGARWAL MM (NI ACT)-05	02 CBA-1	
63.	Sh. GAJENDER SINGH NAGAR ACMM-02	296-A	
64.	Ms. SHAMA GUPTA MM (MAHILA COURT)-04	288	4, 9, 15, 19, 24, 29
65.	Sh. MANOJ KUMAR MM-06	247	
66.	Sh. AJEET NARAYAN MM (NI ACT)-02	203 CBA-II	
67.	Ms. NAINA MM (NI ACT)-07	02, CBA-II	
68.	Ms. TISTA SHAH/SH. VISVESH MM (NI ACT)-06	01, CBA-II	

The Judicial Officers shall ensure that on the day when they hold physical court, the cause list of their respective court shall be session-wise, in the sense that it shall specify which cases shall be taken up in 1<sup>st</sup> session (from 10:30am to 12:30pm) and which cases shall be taken up in 2<sup>nd</sup> session (from 02:00pm to 03:30pm).

On days other than the abovementioned Physical Courts days, every Judicial Officer shall hold court through videoconferencing, taking up the entire causelist of that day of her/his court.

All concerned shall ensure adherence to the Standard Operating Protocol dated 19.08.2020, already circulated amongst the Judicial Officers, Staff as well as the Bar.

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KATHPALIA

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(GIRISH KATHPALIA)

District & Sessions Judge, (HQ)

No. 23456-2366 DJ(HQ)/Covid lockdown/Physical Courts Roster/2020 dated 30.08.2020

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All Judicial Officers posted in Central District, Tis Hazari Courts, Delhi with the direction to ensure mentioning of PHYSICAL COURT or VIRTUAL COURT on daily cause list of their court according to above roster.
3. The CMM, Central District, Delhi.
4. The ACJ, Central District, Tis Hazari Courts, Delhi.
5. The Officer Incharge, Pool Car, THC, PHC, KKD, Rohini, Dwarka & Saket.
6. The Member Secretary, DSLSA, Patiala House Courts, New Delhi.
7. The Secretaries, DLSA, all Districts, Delhi/New Delhi.
8. The Commissioner of Police, Police Headquarters, Delhi.
9. The Directorate of Prosecution, Tis Hazari Courts, Delhi.
10. The Deputy Commissioner of Police, all Districts, Delhi/New Delhi.
11. The Secretary, Bar Associations, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
12. The Officer Incharge, Facilitation Centre, Bail & Filing, Tis Hazari Courts, Delhi.
13. The AO(J)/Branch Incharge, all Branches (Central District) Tis Hazari Courts, Delhi.
14. The Chief Law Officer, Tihar Jail, Delhi.
15. The Website Committee for uploading, with the direction to ensure mentioning of PHYSICAL COURT or VIRTUAL COURT on daily cause list of each court according to above roster.
16. The Caretaker/Incharge Caretaking Branch, Central District.
17. The Video Conferencing Room, No.211, Tis Hazari Courts, Delhi.
18. PS to the undersigned.
19. The Chowki Incharge, Tis Hazari Courts, Delhi.
20. R&I for uploading on LAYERS.
21. The Jail Superintendent, Tihar Jail, Delhi.
22. The Lock-up In Charge, Tis Hazari Courts, Delhi.

GIRISH KATHPALIA

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District & Sessions Judge, (HQ)